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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/ (IB)/2017
NAME OF THE PETITIONER(S) : SHIVASAKTHI TEXTILE CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : SRINIDHI FABRIC PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SATHYA NARAYANA } FOR PETITIONER
A. C. MYLSAMY }

A. G. SATHYA NARAYANA

ORDER

This matter may be put up with TCP/143/IB/17, which is against the same
Corporate Debtor.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)